GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. †1107 TO BE ANSWERED ON 22.11.2016

ALLOCATION OF FUNDS FOR CONSTRUCTION OF HOSTELS

†1107. SHRI NAGAR RODMAL: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal for construction of hostels for Scheduled Castes boys and girls in the current year;
- (b) if so, the details and present status, category and location/State-wise including Madhya Pradesh; and
- (c) the funds sanctioned/released for the purpose, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): Yes, Madam. Proposal for construction/expansion of 175 Scheduled Castes boys and girls hostels have been received under the Scheme, Babu Jagjivan Ram Chhatrawas Yojna, during the current year 2016-17. Of these, 12 hostel proposals, which were complete in all respects have been sanctioned.
- (b): State-wise details of proposals for construction/expansion of SC boys and girls hostel received including Madhya Pradesh in the current year, along with category, location and present status is at Annexure-I.
- (c): State-wise funds sanctioned/released under the Scheme during 2016-17 is at Annexure-II.

Statement referred to in reply to Part (b) of Lok Sabha Un-starred Question No.1107 for 22.11.2016 regarding

'Allocation of Funds for Construction of Hostels'

State-wise details of proposals for construction/expansion of SC boys and girls hostels received in the current year, along with category, location and present status

Sl. No.	Name of State/UT	Implementing Agency	Category (Girls/Boys)	No. of hostel	Location	Status
1	Chhattisgarh	State Government	Boys/Girls *	03	Raipur, Bilaspur and Durg	Incomplete proposal
	, and the second	State Government	Boys	08	Balodha Bazar, Benetara Rajnandhgao, Kabirdham Dhamtari, Mahasamund Mungeli, Janjgir	Incomplete proposal
		State Government	Boys	30	Different districts	Incomplete proposal
		State Government	Girls/Boys*	63	Different districts	Incomplete proposal
		State Government	Boys/Girls*	11	Different districts	Incomplete proposal
2.	Delhi	JamiaMiliaIslamia	Girls/Boys*		Delhi	Incomplete proposal
3.	Haryana	Mahabir Educational Welfare Society	Girls	01	Ambala	Sanctioned: Rs.2,70,00,000/- Released: Rs.1,20,00,000/- (1 st Installment)
		Brilliant Educational Society	Girls	01	Yamunanagar	Sanctioned: Rs.2,69,78,000/- Released: Rs.1,24,17,442/- (1 st Installment)
		People Welfare Educational Trust	Girls	01	Karnal	Incomplete proposal
		People Welfare Educational Trust	Boys	01	Karnal	Incomplete proposal
		Ch. Bhagmal School of Nursing	Girls	01	Hissar	Incomplete proposal
4	Himachal Pradesh	Dev BhumiAjukeshan Trust, Unna	Boys	01	Unna	Incomplete proposal
		RajkiyaMahavidyalyaShilai	Girls/Boys*	01	Sirmaur	Incomplete proposal
		MaaSaraswati Educational Trust, Kala-Amb, Sirmaur,	Boys	01	Sirmaur	Sanctioned: Rs.1,46,18,375/- Released: Rs.60,00,000/- (1 st Installment)
5	Jammu & Kashmir	Central University of Jammu	Girls	01	Samba	Incomplete proposal
		Central University of Jammu	Boys	01	Samba	Incomplete proposal
6.	Karnataka	Kabirdas Education Society	Boys	01	Gulbarga	Incomplete proposal
7.	Kerala	Central University of Kerala	Girls/Boys*	01	Kasargoda	Incomplete proposal
8.	Madhya Pradesh	State Government	Girls	10	Different districts	Incomplete proposal
			Boys	10	Different districts	Incomplete proposal
9.	Maharashtra	Samaki Mata MahilaMandali	Girls	01	Udgir	Incomplete proposal
	Manipur	Council for Development of Poor and	Girls	01	West Imphal	Sanctioned: Rs.2,04,75,000/-

10.		Labourers				Released: Rs.77,37,500/-
		Society for Rural Development Agency	Girls	01	East Imphal	(1 st Installment) Sanctioned: Rs.2,34,06,300/- Released: Rs.92,03,150/- (1 st Installment)
		Volunteers Union for Rural Forward and Integrity	Girls	01	Thoubal	Sanctioned: Rs.2,04,75,000/- Released: Rs.52,37,500/- (1 st installment)
		State Government	Boys	01	Bishanpur	Incomplete proposal
		Society for Rural Development Agency	Boys	01	East Imphal	Under -examination
		Social Reformation and Development Organisation	Girls	01	East Imphal	Under -examination.
11.	Odisha	RastriyaGramanchalSebaSamitiGudunali	Girls	01	Dhenkanal	Sanctioned: Rs.2,67,46,200/- Released: Rs.53,73,100/- (1 st installment)
		UsharayMuli Purpose Girls High School	Girls	01	Rajatota Bari, Jajpur	Incomplete proposal
		State Government	Boys	01	Bhubaneswar	Incomplete proposal
		State Government	Girls	03	Boudha	Sanctioned: Rs.6,00,00,000/- Released: Rs.6,00,00,000/-
	Punjab	S.G.G.S. Khalsa College Mahilpur	Boys	01	Hoshiaarpur	Incomplete proposal
12.		Gursewa College of Nursing, Chandigarh Road, Panan, Garhshankar	Girls	01	Hoshiarpur	Incomplete proposal.
		Punjab Agricultural University	Girls	01	Ludhiana	Incomplete proposal.
		Sports College Jalandhar	Girls	01	Jalandhar	Incomplete proposal
		Punjabi University Campus	Girls	01	Patiala	Incomplete proposal
		Gurunanak Dev University	Girls	01	Jalandhar	Incomplete proposal
		Gurunanak Dev University	Girls	01	Amritsar	Sanctioned: Rs.6,00,00,000/-
		Abhishek Polytechnic College	Girls	01	Fazilka	Incomplete proposal
		Sukhjinder Singh Memoral Education Society	Girls	01	Gurdaspur	Incomplete proposal
		Punjabi University Campus	Boys	01	Patiala	Incomplete proposal
		Guru Gobind Singh Medical College	Girls	01	Faridkot	Incomplete proposal
		Guru Nanak University Amritsar	Boys	01	Amritsar	Sanctioned : Rs.1,35,00,000/
		Sukhjinder Singh Memoral Education Society	Boys	01	Gurdaspur	Sanctioned: Rs.1,11,61,077/-
13.	Tripura	State Government	Girls	01	West Tripura, Sepahijala, Unokuti	Incomplete proposal
14.	West Bengal	State Government	Boys	01	Kolkata	Incomplete proposal

^{*} Category of hostel not indicated in the proposal.

Statement referred to in reply to Part (c) of Lok Sabha Un-starred Question No.1107 for 22.11.2016 regarding

'Allocation of Funds for Construction of Hostels'

State-wise funds sanctioned/released in the current year, 2016-17 under BJRCY

(Rs. in lakhs)

Sl. No.	Name of State/UT	Funds sanctioned	Funds released
1.	Haryana	539.78	244.20
2.	Himachal Pradesh	146.18	60.00
3.	Maharashtra	315.00	155.79*
4.	Manipur	643.56	221.78
5.	Orissa	867.46	703.73*
6.	Punjab	612.14	452.83**
7.	Tripura	315.00	57.50*
8.	West Bengal	2196.669	666.41**
	Total	5635.789	2562.24

^{*}Includes amount released during current year for the proposal(s) of previous years

^{**}Released during current year for the proposals of previous years